

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 306 OF 2018 &
IA NO. 1872 OF 2018**

Dated : 24th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Association of DVC HT Consumers of
Jharkhand** ...Appellant(s)

Vs.

**Jharkhand State Electricity Regulatory
Commission & Anr.** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.1

Mr. M. G. Ramachandran, Sr. Adv.
Ms. Poorva Saigal for R.2

Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Jannesh Kumar *for Intervenors*
(JBVNL)

ORDER

List the matter for hearing on **12.12.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**